

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI**

**CP No. 99/2019 in
OA No. 669/2018**

This the 12th day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Ramesh Malik
S/o Sh. Suresh Malik
R/o H.No. 991, Sec-23
Sonipat, Haryana

....Applicant

(By Advocate: Shri Sourabh Ahuja)

Versus

1. Mr. Ashim Khurana
Chairman
Staff Selection Commission,
Block-12, Central Government Office Complex,
Lodhi Road, New Delhi
... Respondent

(By advocate: Shri Shanker for Sh. Hanu Bhaskar for R-1
Shri G.D. Chawla for Ms. Harvinder Oberoi
for R-2)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member (J),

Learned counsel for the applicant submits that the respondents have given offer of appointment to the applicant and complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at

liberty to avail his remedies, in accordance with law, if he is still having any other grievance against the orders now passed by the respondents. No costs.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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